

National Company Law Tribunal

Allahabad Bench

CP NO.80/ND/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2017

NAME OF THE COMPANY: M/S Anuag Dikshit & Anr v/s M/S Galaxy life Care Service Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies Act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	VAPICLAW OFFICES		Parties - 2	Anurag
2.	VINEET SANKALP	ADVOCATE	Respondent	Munir
3.	ABHAY K. DAS	Adv.	Respondent	Abhay Kumar Das.

Order dated 17.02.2017

CP No.80/ND/2015 M/s Anurag Dikshit & Anr Vs. M/s Galaxy  
Life Care Service Ltd

Parties are represented by their counsel. The case is part heard. However, the Learned Counsel for the respondents seeks time for argument because Senior Counsel is not available today due to his personal difficulty. List the matter on 24<sup>th</sup> March,2017 for further hearing.

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 17.02.2017